

Name of the Scheme	Area Planted in Hectares	
	1985-86	1986-87

**Forestry Sector**

1. Rural Fuelwood and Afforestation of Eco-Sensitive Non-Himalayan Areas	3588	2594
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**Rural Development Schemes :**

1. National Rural Employment Programme (NREP)	6109	Not available
2. Rural Landless Employment Guarantee Programme (RLEGP)	5468	3104 (upto Sept., 1984)

(b) The tentative total target for afforestation in Gujarat in 1987-88 is 2,500 lakh trees.

(c) No Sir. The target and achievement for the country in 1986-87 are 343 crores and 345 crores respectively. The target and achievement of Gujarat are 16.31 crores and 22.71 crores respectively.

(d) The National Land use and wasteland Development Council has already approved an Action Plan, which has been circulated to all the State/UT Governments for implementation. A copy of the Action Plan is laid on the Table of the House. [Placed in Library. See No LT-4003/87]. The emphasis is on mobilising massive people's involvement.

**Transfer of Work of Industrial Statistics Wing**

2235. SHRIMATI GEETA MUKHERJEE : Will the Minister of PLANNING be pleased to state :

whether work of Industrial Statistics Wing, Calcutta relating to the tabulation of Annual Survey of Indus-

tries Census Sector reports and compilation of index of industrial production has been transferred to Computer Centre, New Delhi; and

(b) if so, the details and reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) No part of work relating to the compilation of index of industrial production, hitherto being carried by Industrial Statistics (IS) Wing, Calcutta, has been taken away from that office and entrusted to the Computer Centre. However, the decision to transfer the data processing of summary tabulation of Annual Survey of Industries (ASI) census sector alone to the Computer Centre was taken with the simultaneous decision to entrust the data processing of detailed tabulation in respect of each ASI to IS Wing.

(b) The data processing capabilities of IS Wing has been found to be inadequate, having regard to the time limit for the release of results, to entrust it with the simultaneous processing of summary tabulation of census sector alone and detailed tabulation of both the census and the non-census sectors in respect of each ASI.

**Delay in Schemes for Infrastructural Facilities for Various Projects**

2236. PROF. MADHU DANDAVATE : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether Government have examined the delay in the implementation of schemes for infrastructural facilities like the West Coast Railway for the backward Konkan region of Maharashtra and also the long pending construction of Public Sector Aluminium Project in the Ratnagiri district of backward Konkan region;

(b) if so, the findings of the study; and

(c) the steps proposed to speed up the implementation of these projects ?

**THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :**

(a) to (c). While the construction of rail line on the West Coast between Apta and Roha has been commissioned, final location survey and reappraisal of earlier surveys on Mangalore, Roha line have been taken up for completion by March, 1988.

Ratnagiri Aluminium Project has not been implemented on considerations of economics of scale and envisaged surplus production of alumina/aluminium in the country in the next couple of years.

**Conversion of Black Money into Gold**

2237. **SHRI SANAT KUMAR MANDAL :** Will the Minister of FINANCE be pleased to state :

(a) whether it has come to Government's notice that most of the black money is being converted into gold; and

(b) if so, the steps taken to check the clandestine conversion of black money into yellow metal ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) and (b). Most of the black money is not found to be converted into gold. However, seizures in searches conducted under section 132 of the Income-tax Act, 1961 indicate that some part of black money is also held as gold.

All necessary measures, including legislative, administrative and institutional are being taken from time to time against the tax evaders.

**Scheme regarding Sale of Dollar**

2238. **SHRI NITYANANDA MISRA :** Will the Minister of FINANCE be pleased to state :

(a) whether a decision has been taken on the proposal to start sale of dollar on spot basis;

(b) if so, the details of the scheme drawn up; and

(c) the advantages of the scheme ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) :**

(a). Yes, Sir.

(b). With effect from 2nd February, 1987, the Reserve Bank of India has decided to sell US dollars for spot delivery to Authorised Dealers on the following conditions :

(i) A minimum of US dollars 0 250 million and higher amounts in multiples of US \$. 25,000 will be sold. Since the intention is to provide cover facility for authorised dealers' actual merchant commitments in the dollar currency, there is no ceiling on such sales.

(ii) The US dollars to be purchased from Reserve Bank are for covering sales of US dollars for specific merchant transactions or commitments in that currency only such as remittances to be made on account of imports, dividends; profits, royalty, technical know-how fees, etc from India in conformity with existing Exchange Control Regulations.

(iii) Authorised dealers are required to furnish to the RBI in the prescribed form a declaration confirming that they have not purchased nor will they purchase Pound Sterling from Reserve Bank for the same transaction/s in respect of which the relative purchase of US dollars is being made and that the US dollars being acquired from RBI would be used only for specific merchant transaction/s and shall not be resold to Reserve Bank in any manner *i.e.* either by offering US dollars or other currencies (*viz.* Pound Sterling, Deutsche mark or Japanese yen) acquired out of the US dollars purchased from Reserve Bank.